pipes and the extent to which they are able to meet the demand of such pipes in Delhi and adjoining areas, and

(c) whether there is any proposal under Government's consideration to encourage the setting up of such factories by giving financial assistance and other facilities?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) There is one large scale unit in Jhansi with a monthly registered capacity of 720 tonnes for RCC pipes and Accessories including steel pipes and accessories of 4" to 48" diameter. Their production during 1967 was 2161 tonnes.

(b) and (c) As there are several units in the small scale sector, further details in regard to the capacity, production demand etc. are being collected and will be laid on the Table of the House in due course.

ASSISTANCE TO SMALL ENTREPRENEURS IN DELHI

903. SHRI T. G. DESHMUKH: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) the details of the facilities which Government give to the small entrepreneurs to set up small scale industries in Delhi and adjoining areas;
- (b) whether it is a fact that land for such indutsries is given on lease in various industrial estates in Delhi and adjoining areas; and
- (c) if so, the details thereof and whether the land on lease is provided with tin-sheds or office-building or with both?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) The information is taing collected and will be laid on the Table of the House.

PAVMENT OF OVERTIME ALLOWANCE TO NORTHERN RAILWAY STAFF

904. SHRI A. C. GILBERT: WiH the Minister of RAILWAYS be pleased to refer to the reply to Unstarred Question No. 8 given in the Rajya Sabha on the 22nd July, 1968 and state: I

- (a) the number of cases in which the overtime allowance was actually paid to the staff within the stipulated period of 10 days after the expiry of the respective wage periods as mentioned in the Payment of Wages Act from 1st April, 1967 to date, month wise and Division wise in the Northern Railway, excluding Station Masters and Assistant Station Masters of Delhi Division: and
- (b) the number of cases of the Station Masters and Assistant Station Masters of the Delhi Division for the above period monthwise in which the overtime allowance was paid within the stipulated period of 10 days after the expiry of the respective wage periods?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b) Information is being collected and will be laid on the Table of the House.

AGENCY TO PERSUE THE EFFORTS OF AIDING DEVELOPING COUNTRIES

905. SHRI A. G. KULKARNI: Will the Minister of COMMERCE be pleased to state:

- (a) whether UNCTAD II has appointed any agency like a Small Negotiating Committee to persue the efforts of aiding developing countries in the light of the discussions held; and
- (b) if so, whether that agency held any meetings to further negotiate with the developed nations to boost exports of traditional items by giving price preferences and removal of restrictive trade practices to encourage exports of non-traditional items?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Madam.

(b) Does not arise.

CEMENT PROJECTS

906. SHRI SITARAM JAIPURIA : Will the Minister of INDUSTRIAL DEVELOPMENT AND AFFAIRS be pleased to state :

- (a) whether the Cement Corporation of India had recently submitted a report to Government recommending the setting up of cement projects in the country;
- (b) if so, the details of the recommendations